

অসম



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The Assam Gazette

অসাধাৰণ

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GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT

NOTIFICATION

The 3rd December 1977

No.LGL.163/77/4.—The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general informaion.

ASSAM ACT XIV OF 1977

(Received the assent of the Governor on 26th November, 1977)

THE ASSAM APPROPRIATION (No. VI) ACT, 1977

An

Act

to provide for the withdrawal of certain further sums from and out of the Consolidated Fund of the State of Assam to the service of the year ending on the thirty-first day of March, 1978.

It is hereby enacted in the Twenty-eighth year of the Republic of India as follows :—

Short title. 1. (1) This Act may be called the Assam Appropriation (No. VI) Act, 1977.

Withdrawal of Rs. 45,68,65,835 from and out of the Consolidated Fund of the State of Assam for the financial year 1977-78. 2. From and out of the Consolidated Fund of the State of Assam there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of Rupees forty-five crores sixty-eight lakhs sixty-five thousand and eight hundred thirty-five towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1978 in respect of the services specified in column (2) of the Schedule.

Appropriation. 3. The sums, authorised to be paid and applied from and out of the Consolidated Fund of the State of Assam by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1978.

SCHEDULE

(1) Grant No.	(2) Services and purposes (Major Head)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on Consolidated Fund	Total
		Rs.	Rs.	Rs.
3	214—Administration of .. Revenue Justice.	..	7,91,200	7,91,200
4	215—Elections ... Revenue	67,86,800	...	67,86,800

SCHEDULE—Contd.

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Conso- lidated Fund	Total
		Rs.	Rs.	Rs,
5	220—Collection of Taxes on .. Revenue Income and Expenditure.	60,000	..	60,000
6	229—Land Revenue ... }			
	304—Other General Econo- } Revenue mic Services—III—Land Ceiling. }	29,56,934	..	29,56,934
	504—Capital Outlay on .. Capital other General Econo- mic Services.
8	239—State Excise } Revenue			
	283—Housing—C—Govern- } ment Residential Bul- dings (II). }	18,77,100	..	18,77,100
9	235—Collection of other Taxes } on Property and Capi- tal Transaction. }			
	240—Sales Tax } Revenue	19,50,000	..	19,50,000
	245—Other Taxes and Duties } on Commodities and Services (I). }			
10	241—Taxes on Vehicles } Revenue			
	265—Other Administrative } Services—IV—Motor Garages. }			
	338—Road and Water Trans- } port Services-A-Road Transport. }	1,13,690	..	1,13,690
	338—Road and Water Trans- } port Services-B-Water Transport }			
	538—Capital Outlay on Road Capital and Water Transport Services.

SCHEDULE—Contd.

(1) Grant. No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consoli- dated Fund	Total
		Rs.	Rs.	Rs.
11	245—Other Taxes and Duties .. Revenue on Commodities and Services (II).	10,000	...	10,000
12	247—Other Fiscal Services ... —Revenue 2B—Promotion of Small Savings.	32,500	—	32,500
13	247—Other Fiscal Services .. Revenue (II) Directorate of Finan- cial Inspection.	4,000	...	4,000
	251—Public Service Commi- .. Revenue ssion.		1,50,000	1,50,000
15	253—Distric Administration ... Revenue	37,48,160	..	37,48,160
16	254—Treasury and Accounts .. Revenue Administration.	15,93,900	...	15,93,900
17	255—Police Revenue	91,04,658	30,526	91,35,184
18	256—Jails (I) Revenue	13,47,450	...	13,47,450
20	258—Stationery and Printing .. Revenue	19,33,000	..	19,33,000

SCHEDULE—Contd.

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consoli- dated Fund	Total
		Rs.	Rs.	Rs.
259—Public Works	} Revenue			
277—Education (III)				
280—Medical (II)		...	9,839	9,839
282—Public Health, Sanita- tion and Water Supply- A—Public Health and Sanitation (II)				
459—Capital Outlay on Public Works.	} Capital			
477—Capital Outlay on Edu- cation, Art and Culture.				
480—Capital Outlay on Medical.				
481—Capital Outlay on Family Planning.				
482—Capital Outlay on Public Health, Sanitation and Water Supply.				
488—Capital Outlay on Social Security and Welfare- E—Other Social Security and Welfare Programme.		76,51,731	32,767	76,84,498
495—Capital Outlay on Other Social and Community Services.				
510—Capital Outlay on Animal Husbandry.				
514—Capital Outlay on Com- munity Development.				
544—Capital Outlay on other Transport and Commu- nication Services.				

SCHEDULE—Contd.

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Conso- lidated Fund.	Total
		Rs.	Rs.	Rs.
22	260—Fire Protection and— Revenue Control.	6,22,000	1	6,22,001
24	265—Other Administrative— Revenue Services—II—Civil Defen- ce and Home Guards.	6,70,000		6,70,000
27	265—Other Administrative— Revenue Services—VII—Training	73,000		73,000
28	265—Other Administrative— Revenue Services—VIII—Other Expenditure, Lotteries, etc.	4,82,200		4,82,200
29	266—Pensions and other— Revenue Retirement Benefits.	8,00,000		8,00,000
32	277—Education—I — Revenue	18,94,51,700	1,37,776	18,95,89,476
	677—Loans for Education,— Capital Art and Culture.
33	278—Art and Culture (I)— Revenue	2,06,100		2,06,100
35	280—Medical (I)			
	281—Family Planning			
	282—Public Health, Sanita- tion and Water Supply- (I)—A— Public Health and Sanitation.			
	282—Public Health, Sanita- tion & Water Supply- B—Sewerage and Water Supply (I) Health De- partment. Revenue	2,77,12,250	3,280	2,77,15,530
	277—Education-F-Technical Education (II)			
	682—Loans for Public Health,— Capital Sanitation and Water Supply (I)

SCHEDULE—Contd.

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding			
		Voted by the Assembly	Charged on the Consoli- dated Fund	Total	
		Rs.	Rs.	Rs.	
36	282—Public Health, Sanitation and Water Supply —B—Sewerage and Water Supply (II) T. & C. P.	Revenue	1,22,600	...	1,22,600
	682—Loans for Public Health, Sanitation and Water Supply (II).	Capital			
37	283—Housing (I)—A—General.	Revenue	36,96,000	...	36,96,000
	683—Loans for Housing ...	Capital	25,00,000	...	25,00,000
38	283—Housing—C—Government Residential Buildings (III).	Revenue
	483—Capital Outlay on Housing—A—Government Residential Buildings (I).	Capital	2,16,154	...	2,16,154
42	284—Urban Development	Revenue	2,43,000	..	2,43,000
	684—Loans for Urban ... Development.	Capital
43	285—Information and Publicity.	Revenue	9,17,536	...	9,17,536
44	287—Labour and Employment.	Revenue	17,78,796	...	17,78,796
45	288—Social Security and Welfare (I)—A—Civil Supplies.	Revenue	22,50,000	19,705	22,69,705
	309—Food and Nutrition				
	709—Loans for Food and... Nutrition.	Capital	

SCHEDULE—Contd.

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assem- bly	Charged on the Conso- lidated Fund	Total
		Rs.	Rs.	Rs.
16	288—Social Security and Welfare—B—Relief and Rehabilitation of Displaced Persons (II). Revenue	2,18,579	27,503	2,46,082
	488—Capital outlay on Social Security and Welfare—D—Other Rehabilitation Scheme. Capital	34,00,000	...	34,00,000
	688—Loans for Social Security and Welfare (I). Capital			
47	288—Social Security and Welfare—C—Welfare of Scheduled Castes/Scheduled Tribes and Other Backward Classes (III). Revenue	45,000	...	45,000
48	288—Social Security and Welfare—IV—D—Social Welfare (P. & D/TA& WBC). Revenue	4,88,000	..	4,88,000
49	288—Social Security and Welfare V—D—Social Welfare (Excise). Revenue	7,93,600	...	7,93,600
50	288—Social Security and Welfare—E—Other Social Security Programme. Revenue	10,500	...	10,500
51	289—Relief on Account of Natural Calamities. Revenue	50,00,000	..	50,00,000
	695—Loans for Social and Community Services (I): Capital	2,12,00,000	...	2,12,00,000
52	295—Other Social and Community Services. Revenue	10,000	...	10,000
54	298—Co-operation Revenue	48,01,875	..	48,01,875
	498—Capital Outlay on Co-operation. Capital	64,43,700	..	64,43,700
	698—Loans to Co-operative Societies. Capital			

SCHEDULE—Contd.

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Conso- lidated Fund	Total
		Rs.	Rs.	Rs.
55	299—Special and Backward—Revenue Areas C-North Eastern Areas.	1,01,000	..	1,01,000
	499—Capital outlay on Special and Backward Areas-C- North Eastern Areas. } Capital	20,75,190		20,75,190
	699—Loans for Special and Backward Areas—C— North Eastern Areas. }			
57	304—Other General Economic—Revenue Services—II—Weigh's and Measures.	5,34,000	...	5,34,000
59	305—Agriculture } Revenue	83,94,000	17,966	84,11,966
	308—Area Development (I)			
	505—Capital Outlay on Agri- culture. } Capital
	705—Loans for Agriculture. }			
61	307—Soil Conservation —Revenue	19,62,000	...	19,62,000
	506—Capital Outlay on Minor—Capital Irrigation, Soil Conser- vation and Area Deve- lopment (II)
62	310—Animal Husbandry —Revenue	63,500	573	64,073
	710—Loans for Animal Hus- —Capital bandry.
64	312—Fisheries —Revenue	20,00,000	..	20,00,000
	512—Capital Outlay on Fishe- —Capital ries.

SCHEDULE—Contd.

1) Grant No.	2) Services and purposes (Major Heads)	3) Sums not exceeding		
		Voted by the Assem- bly.	Charged on the Conso- lidated Fund	Total
		Rs.	Rs.	Rs.
55	313—Forests Revenue	3,35,12,000	..	3,35,12,000
66	314—Community Development. Revenue	97,88,001	..	97,88,001
67	320—Industries—A—General Revenue
	520—Capital Outlay on Industrial Research and Development.			
	523—Capital Outlay on Petroleum, Chemical and Fertilizer Industries.			
	526—Capital Outlay on Consumer Industries.			
	530—Investment in Industrial Financial Corporation. Capital	...	2,66,970	2,66,970
	720—Loans for Industrial Research and Development.			
	722—Loans for Machinery Engineering Industries			
	726—Loans for Consumer Industries.			
68	321—Village and Small Industries-(1) Sericulture and Weaving Industries Revenue	28,05,000	...	28,05,000
	521—Capital Outlay on Village & Small Industries-(I) Capital	3,00,000	...	3,00,000
	721—Loans for Village and Small Industries-(I)			
69	321—Village and Small Industries-(II) Cottage Industries. Revenue	31,48,000	24,320	31,82,320

SCHEDULE—Concl'd.

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Ass- embly.	Charged on the Consoli- dated Fund.	Total
		Rs.	Rs.	Rs.
70	521—Capital Outlay on Vill- age and Small Indus- tries-(II) } Capital	16,34,000	..	16,34,000
	721—Loans for Village and Small Industries (II) }			
	328—Mines and Minerals-B- Regulation and Develop- ment of Mines. Revenue	1,50,000	...	1,50,000
71.	528—Capital Outlay on Mi- ning and Metallurgical Industries } Capital	13,90,000	..	13,90,000
	734—Loans for Power Pro- jects }			
	333—Irrigation, Naviga- tion, Drainage & Flood Control Projects -G- Flood Control and anti-sea erosion Projects. Revenue	31,23,000		31,23,000
72.	533—Capital Outlay on Irrigation, Navigation, Drainage and Flood Control Projects—G- Flood Control and anti-sea erosion Pro- jects. Capital	2,50,00,000	2,95,830	2,52,95,830
	337—Roads and Bridges. Revenue
	537—Capital Outlay on Roads and Bridges. Capital	4,00,74,000	...	4,00,74,000
73.	339—Tourism. Revenue	1,71,375	...	1,71,375
76.	766—Loans to Government Servants. Capital	55,00,000	..	55,00,000
TOTAL EXPENDITURE FROM THE CONSOLIDATED FUND		45,50,47,579	18,18,256	45,68,65,835

U. TAHBILDAR,
Secretary to the Government of Assam,
Legislative Department;